

(a) whether target for the production of crude oil during the Eighth Five Year Plan has been fixed;

(b) if so, the quantum thereof;

(c) whether any time bound production plan has been prepared to achieve this target;

(d) if so, the quantity of annual production fixed accordingly; and

(e) the estimated annual demand for petrol, diesel and other petroleum products by the end of the Eighth Five Year Plan?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) to (d). Do not arise.

(e) The total demand for petroleum products in 1996-97 is estimated at about 79 million tonnes.

[English]

Diplomatic Relations with Israel

684. SHRI LAL K. ADVANI:
KUMARI PUSHPA DEVI
SINGH:
SHRI CHITTA BASU:
SHRI DHARMANNA MAN-
DAYYA SADUL:
SHRI KAMLA MISHRA
MADHUKAR:
SHRI SUDARSAN RAY
CHAUDHURI:
SHRIGOPINATH GAJAPATHI:
SHRI PRATAPRAO B.
BHONSLE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have decided to establish full diplomatic ties with Israel;

(b) if so, the factors considered for and the steps taken in pursuance of this decision;

(c) whether the Government have taken into consideration the views of the P.L.O. and other Middle East countries before arriving at this decision;

(d) whether there is any change in India's stand on Palestine problem and the Middle East;

(e) whether the Government have reached any agreement with Israel in social, trade and economic spheres; and

(f) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAV SINHA SOLANKI): (a) Yes, Sir.

(b) i) The factors that weighed in favour of this decision were the changed international situation and the start of the Arab-Israeli dialogue on a West Asian settlement. India wishes to encourage the ongoing peace talks and believes that it will be in a better position to play a constructive role in promoting the peace process if it has relations with all concerned parties.

ii) Necessary steps are being initiated by the two countries to establish their respective diplomatic missions.

(c) The decision was taken in the light of our own foreign policy perceptions and national interests. All relevant factors were carefully assessed. Our decision has been understood by all our friends including the PLO and other Arab States.

(d) No, sir; there is no change in traditional Indian stand on the Palestinian problem and the Arab-Israel issues.

(e) No, Sir; no agreement has been reached so far with Israel in social, trade and economic spheres;

(f) Not applicable.

[Translation]

**Persons Displaced by Terrorists
Activities in Punjab**

685. SHRI RAMESHWAR PATIDAR:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons displaced due to terrorists' activities in Punjab who have been rehabilitated in the State or settled elsewhere separately; and

(b) the details of facilities made available to them?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI M.M.
JACOB): (a) According to the available information from the Government of Punjab 27,410 families have migrated with different towns of the state as on 31.5.91 and 20,673 families have migrated to Delhi, Haryana, Rajasthan, Himachal Pradesh, Jammu & Kashmir and Uttar Pradesh as on 15.1.91.

(b) The Government of Punjab is providing the following facilities to internal migrants; An ex-gratia grant of Rs. 2,000/- to cover initial expenses. Rs. 500/- per family as transport allowance and Rs. 300/- per

month as rental allowance. Bank loan facility under the priority sector scheme upto RS. 25,000/- without security. The children of the internal migrants are eligible for free education and allotment of LIG houses/residential plots/commercial sites on reserve price. They are also issued yellow cards for grant of concessions. Permits are also granted to them for playing minibuses and allotment of Fair Price shops.

[English]

Nuclear Non-Proliferation Treaty

686. SHRI INDRAJIT GUPTA:
SHRI HARI KISHORE SINGH:
SHRI LOKNATH CHOUDHURY:
SHRI ANAND RATNA
MAURYA:
SHRIMATI GIRIJA DEVI:
SHRI SIVAJI PATNAIK:
KUMARI UMA BHARTI:
SHRI CHITTA BASU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are contemplating to review India's stand on Nuclear Non-proliferation Treaty (NPT) and Nuclear Weapons Free Zone (NWFZ) in South Asia

(b) if so, the reasons therefor;

(c) whether these issues figures in the recent talks between the US President and the Indian Prime Minister at New York;

(d) if so, the outcome thereof;

(e) whether Japan has linked its economic assistance to India with the country's signing of NPT;

(f) if so, the reaction of the Government thereto; and